

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 236 of 2012 &
IA no.381 of 2012

Dated : 9th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Raj West Power Ltd.

... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission
& Ors.

...Respondent(s)

Counsel for the Appellant(s):

Ms. Swagatika Sahoo

Counsel for the Respondent(s):

Mr. P. N. Bhandari for R-2, R-3 & R-4
Mr. R.K. Mehta and
Mr. Antaryami Upadhyay for R-1

ORDER

Post the matter for hearing on **09.05.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt